

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Premier Global Logistics Ltd
Vs
GPR Resources Pvt Ltd

MAIN PETITION NUMBER : IBA/582/2020

(IA/MA) APPLICATION NUMBERS

IA/784(CHE)/2024 in IA/1004/2022

ORDER

Present: Ld. Counsel Ms. Krithajnya the Applicant / Liquidator, who is also present in person.

This application has been filed based on this Tribunal order dated 04.03.2024 seeking information from R1 and R2 about the status of the investigation being carried out against the Corporate Debtor.

Let a Memo be filed by the Liquidator giving details of information being sought from the investigating officials which will help the Liquidator to complete the process of liquidation.

Two weeks time is granted to the Ld. Counsel for the Liquidator to file Memo.

List the application on **29.04.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)